

ITEM NO.25

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No. 104/2024

UDHAYANIDHI STALIN

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(IA No. 47396/2024 - EXEMPTION FROM FILING O.T., IA No. 64829/2024 - INTERVENTION/IMPLEADMENT and IA No. 47394/2024 - STAY APPLICATION)

Date : 14-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. P. Wilson, Sr. Adv.
Mr. Atul Chitale, Sr. Adv.
Mr. Purvish Jitendra Malkan, AOR
Mr. Richardson Wilson, Adv.
Ms. Dharita Purvish Malkan, Adv.
Mr. Amit Bhandari, Adv.
Mr. Kush Goel, Adv.
Mr. Apoorva Malhotra, Adv.
Mr. Pritam Anand, Adv.
Mr. Lokesh Krishna, Adv.
Mr. Suraj Pandey, Adv.

For Respondent(s)

Mr. Amit Sharma, AOR
Mr. Ravi Kumar, Adv.
Mr. Yuvraj Nangia, Adv.
Mr. Santosh Kumar, Adv.
Mr. Ushakar Mishra, Adv.

Mr. Sidhar Potaraju, Sr. Adv.
Mr. Aayush, Adv.
Mr. Lalit Mohan, Adv.
Ms. Niharika Singh, Adv.
Mr. Sai Swaroop, Adv.
Ms. Tanya Shree, AOR
Mr. Ritu Raj, Adv.
Mrs. Kanika, Adv.

Mr. Sharan Dev Singh Thakur, A.A.G.
Mr. Sudeep Kumar, AOR
Mr. Siddharth Thakur, Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. P. Valliappan, Sr. Adv.
Mr. G. Balaji, AOR
Ms. Jyotika Malhotra, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Issue notice in terms of the amended writ petition, returnable in the week commencing 18.11.2024.

Notice will be served by all modes, including *dasti*.

The petitioner may appear through an authorized representative before the Courts concerned and will be granted exemption from personal appearance.

Counter affidavit/reply will be filed within four weeks from today or from the date of service of notice, as the case may be.

Rejoinder affidavit, if any, will be filed at least ten days before the next date of hearing.

I.A. No. 179398/2024 seeking further amendment of the writ petition is also allowed.

Amended writ petition will be filed within four weeks from today.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR